Central Administrative Tribunal Principal Bench, New Delhi

CP No. 03/2015 O.A. No.3992/2010

New Delhi this the 31st day of October, 2015

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. B.K. Sinah, Member (A)

Mrs. Munesh, W/o Late Shri Rajesh, R/o House No. 1395 Rajiv Colony, Mohan Nagar, Dist. Ghaziabad, UP

-Petitioner

(By Advocate: Ms. Aarushi for Mr. Anuj Aggarwal)

Versus

Shri P.K. Gutpa, Commissioner, Municipal Corporation of Delhi (Now as North Delhi Municipal Corporation, 4th Floor, SPM Civic Centre, Minto Road, New Delhi-110002

-Respondent

(By Advocate : Mr. Satyendra with Mr. Amit Sinha for Mr. R.N. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):

When this Contempt Petition is taken up for hearing, both sides submit that the order of this Tribunal has been complied with. Accordingly, the Contempt Petition is closed. Notices are discharged. No costs.

(Dr. B.K. Sinha) Member (A) (V. Ajay Kumar) Member (J)

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